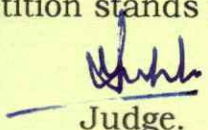



WP (C) No. 13 of 2006

Case No.....

Serial No.	Date	Order (s) with Signature (s)
1	2	3
	<p>21. 21-05-2009 (Saikia, CJ)</p>	<p style="text-align: center;">PRESENT: HON'BLE THE CHIEF JUSTICE MR. JUSTICE AFTAB H. SAIKIA HON'BLE MR. JUSTICE A.P. SUBBA, JUDGE</p> <p>Heard Mr. A.K. Upadhyaya, learned Senior Counsel assisted by Mr. D. Tewari, learned Counsel for the petitioner. Also heard Mr. A. Moulik, learned Senior Advocate and Senior Standing Counsel assisted by Mr. N.G. Sherpa, learned Counsel appearing for the Revenue as well as Mr. Karma Thinlay, learned State Counsel representing respondent No. 5.</p> <p>Mr. Upadhyaya, learned Senior Counsel submits that he may be permitted to withdraw this writ petition with liberty to approach the competent Authority/Forum for redressal for any grievances stated herein.</p> <p>Permission stands granted.</p> <p>This writ petition stands closed.</p> <p style="text-align: center;">  Judge. </p> <p style="text-align: center;">  Chief Justice. </p> <p>jks</p>